

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-542

CP'No. - 81/241/242/ND/2020

IN THE MATTER OF:

Mam Chand Goel

....Applicant

Vs.

Uttar Development Private Limited &Ors

.....Respondent

SECTION

U/s 241-242 CA

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 18.02.2021

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-543

CP No. - 81/241/242/ND/2020

Contempt Application-03/C- V/ND/2020

IN THE MATTER OF:

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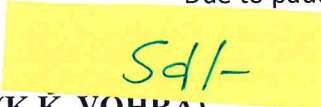
PRESENT:

For the Applicant :

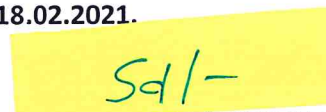
For the Respondent :

ORDER

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(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
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Item No.-544

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Contempt Application-08/C- V/ND/2020

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IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-545

CP No. - 81/241/242/ND/2020

CA-690 /C-V/ND/2020

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